

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/134/ (IB)/2017
NAME OF THE PETITIONER(S) : DECCAN EVENT MANAGEMENT PVT LTD
NAME OF THE RESPONDENT(S) : LAND MARVEL CONSTRUCTION INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

*K.R.G. - Ananya
8/11/2017*



ORDER

Counsel for petitioner present. Director of the respondent company present and stated that the matter is almost settled and they have sent a proposal for settlement to the other side. He prayed time for filing joint memo of compromise. Time extended at request finally. Put up on 16.11.2017 at 10.30 A.M.


**K Anantha Padmanabha Swamy
Member (Judicial)**